

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 17/S.O./2026

Dated: 06.10.2026

In supersession of all earlier orders regarding listing of cases in daily cause list, it is hereby ordered that henceforth the cases will be listed in the cause list under the following heads and order:-

Part-A

1. Pronouncement of Judgement/Order
2. Hon'ble Supreme Court expedited matter(s)
3. Fresh Matters (Admission with application for grant of stay/bail)
4. Fresh Matters (Admission without application for grant of Stay/bail)
5. Admission (Notice served - Reply filed)
6. Admission (Notice served - Reply not filed)
7. For order on:-
 - (i) Interim/miscellaneous application(s)
 - (ii) On Application for condonation of delay

Part-B

1. Final disposal at admission stage.
2. Final hearing.

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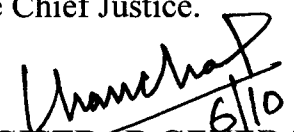
CHIEF JUSTICE

No.RHCB/Reg-CPC/2026/1699

Dated :-06.10.2026

Copy forwarded through e-mail to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to all the Hon'ble Judges.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/ (Vigilance)/ (Class.-I & II) / (Rules)/ (Writs)/ (Exam.)/(Judl.)/ O.S.D.(F&I)/ Registrar-cum-C.P.C./O.S.D., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench, Jaipur.
3. Assistant Registrar/ A.O.J.(Cause List/ Writ/ Civil / Criminal/ Paper Book/ Copying/Stamp Reporter) Sections, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. President, Rajasthan High Court Advocates / Lawyers Association, Jodhpur.
5. President, Rajasthan High Court Bar Association, RHCB, Jaipur
6. Technical Director, NIC, Rajasthan High Court Bench, Jaipur for uploading the same on the official website.
7. A.O.J., General Section, Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL